

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 29th April, 2022

No.HC.VII-131/2018/ 2868 /A. Shri Tikendrajit Barman, Stenographer Grade-I, Office of the Member, MACT, Sonitpur, Tezpur, is transferred against the vacant post of Stenographer Grade-I in the Office of the District and Sessions Judge, Dhemaji.

No.HC.VII-131/2018/ 2869 /A. Smti Manjuri Biswas, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Dibrugarh, is transferred against the vacant post of Stenographer Grade-III in the Office of the Chief Judicial Magistrate, Kamrup, Amingaon.

No.HC.VII-131/2018/ 2870 /A. Shri Nayanjyoti Sarmah, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Golaghat is transferred as Stenographer Grade-III in the Office of the District and Sessions Judge, Morigaon, vice Shri Digbijoy Talukdar transferred.

No.HC.VII-131/2018/ 2871 /A. Shri Digbijoy Talukdar, Stenographer Grade-III, Office of the District and Sessions Judge, Morigaon is transferred against the vacant post of Stenographer Grade-III in the Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati.

N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.

By Order,
Sd/-Romen Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2018/ 2872 - 2890 /A.

Dated 29.04.2022

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District and Sessions Judge, Morigaon. He is requested to release Shri Digbijoy Talukdar, Stenographer Grade-III in order to enable him to join at his new place of posting immediately.

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